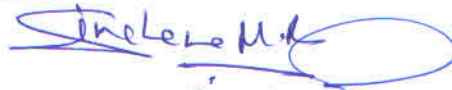




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 252/16	TP 236/17	Hearing	391 / 394	Marlabs Software Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R.	ROC/RD	
2.	SPT P. John SPT Lem	Adviser for petitioner	
3.	K. Lathe Parimala. vadana Doc		

Counsel for petitioner is present. Smt. M.R. Sinchana, Standing Counsel appearing for ROC and RD is present. She requested some more time to file report/affidavit of ROC, Bangalore.

List it on 05.07.2017.

  
MEMBER (J)

  
MEMBER (T)